## HIGH COURT OF SIKKIM GANGTOK

No. 51/Confdl/HCS

10/12/2025

## $\underline{N}-\underline{O}-\underline{T}-\underline{I}-\underline{F}-\underline{I}-\underline{C}-\underline{A}-\underline{T}-\underline{I}-\underline{O}-\underline{N}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to constitute an **Interview Board** for conducting interview/viva-voce for 03 (three) vacant posts of Civil Judge-cum-Judicial Magistrate, Grade-III, in the cadre of Sikkim Judicial Service (2025), as follows:-

1.	Hon'ble Mr. Justice Biswanath Somadder, Chief Justice, High Court of Sikkim, Gangtok	Chairperson
2.	Mr.N.G.Sherpa, Principal District & Sessions Judge, Gangtok	Member
3.	Mr. Karma Wangchuk Bhutia, Central Project Coordinator High Court of Sikkim, Gangtok.	Member

By Order,

Sd/-

(Prajwal Khatiwada) Registrar General

Memo No V(13) Confdl/HCS/12379-84

Date: 10/12/2025

Copy to:-

- 1. Additional Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Sikkim;
- 2. Additional Registrar-cum-PS to the Hon'ble, Judge, High Court of Sikkim;
- 3. Joint Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
- 4. Mr.N.G.Sherpa, Principal District & Sessions Judge, Gangtok
- 5. Mr. Karma Wangchuk Bhutia, Central Project Coordinator, High Court of Sikkim, Gangtok
- 6. Guard File and File

JOINT REGISTRAR